

Residential Quarters under Occupation of Defence Personnel

2181. **Shri B. N. Shastri:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the residential quarter of the Principal, Cotton College, Gauhati has been under the occupation of the defence personnel;

(b) if so, when it is likely to be vacated;

(c) whether Government are aware that there is a (wine) bar in the canteen run by the Defence personnel;

(d) if so, whether it is a fact that the above mentioned bar also caters to outsiders in this dry zone and has detrimental effect on educational atmosphere there; and

(e) if so, the action taken by Government in the matter?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) Yes, Sir. The property was hired from the State Government from 10th December 1962.

(b) As soon as alternative accommodation is available. No definite date can be indicated.

(c) There is a formation HQ-run canteen on the premises and not a wine bar. The canteen holds authorised stocks of liquor also.

(d) No, Sir. The canteen facilities in question are available only to the entitled military personnel and civilians are not allowed to enter the premises.

(e) Does not arise.

Aerodrome in Goa

2182. **Shri Shankre:** Will the Minister of Defence be pleased to state:

(a) whether Government have finalised any scheme to use the aerodrome at Bambolim-Goa, solely for defence purposes and to construct a new one at Porvorim, near Panaji for civil aviation; and

(b) if so, when the aerodrome at Porvorim is expected to be constructed?

The Minister of Defence (Shri Swaran Singh): (a) and (b). The aerodrome at Dabolim (Goa) is required for the permanent use of the Indian Navy and has been under their control since 1964. There is no proposal to construct a new civil aerodrome at Porvorim and the IAC has been permitted to use the Dabolim aerodrome for their flights.

Sainik Schools in Assam

2183. **Shri R. Barua:** Will the Minister of Defence be pleased to state:

(a) whether apart from the Sainik School at Goalpara in Assam, Government propose to put up more Sainik Schools at other suitable places in Assam to attract students from plains, Tribals and hills of the eastern region; and

(b) whether the present arrangements have proved to be satisfactory in this regard?

The Minister of Defence (Shri Swaran Singh): (a) and (b). A number of measures have been taken to attract tribal students, from both hills and plains of the eastern region, to the Sainik School, Goalpara. These include—

(i) the setting up of a sufficient number of centres over a wide-spread area for holding the entrance examination;

(ii) permission to use Garo, Khasi and Lushai languages in addition to Hindi, English, Assamese and Bengali for the entrance examination;

(iii) widespread publicity for the entrance examination;

(iv) automatic admission, without consideration of the rank in the merit list, of any scheduled tribe candidate who qualifies in the entrance examination; and

(v) special relaxation in the case of students from N.E.F.A. who can be nominated by the N.E.F.A. administration for seats reserved in this regard.